

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 156 OF 2016

Dated: 18th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

NTPC Ltd.Appellant(s)

Vs.

Haryana Electricity Regulatory Commission &Anr.Respondent (s)

Counsel for the Appellant(s) : Ms. Akansha Tyagi

ORDER

Learned counsel for the appellant seeks permission to withdraw this appeal.

The appeal is allowed to be withdrawn and is dismissed as such.

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**